

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 510 of 2019

IN THE MATTER OF:

Imran Iqbal Khan & Anr.

.....Appellants

Vs.

Benteler Trading International GMBH & Anr.

.....Respondents

Present :

**For Respondents: Mr. P.V. Dinesh, Mr. R.S. Lakshman, Mr. Ashwini
Kumar Singh, Advocates for R-1**

O R D E R

18.07.2019 - Due to paucity of time, the matter could not be taken up.

Post the appeal on **26th July, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk